

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4205  
ANSWERED ON:22.03.2013  
EXEMPTION FROM NATIONAL OFFSET POLICY  
Sivasami Shri C.

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Oil and Natural Gas Corporation Limited (ONGC) has requested the Government for complete exemption from following the National Offset Policy as a special case;
- (b) if so, the details thereof;
- (c) whether the Government proposes to give a special dispensation to ONGC with regard to the National Offset Policy; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) to (d) Yes, Madam. Oil and Natural Gas Corporation Limited(ONGC) has asked for special dispensation from the proposed National Offset Policy. The matter is under examination.